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LD-VC-OCW-176 -2020

IN THE HIGH COURT OF BOMBAY AT GOA

**LD-VC-OCW-176 -2020
in F.A. NO.28-2020**

Tome Isidorio Carvalho and ors. Applicants

V e r s u s

Special Land Acquisition Officer (MPT) Respondent

Adv. Vithal Naik for the Applicants.

**CORAM: DAMA SESHADRI NAIDU, J.
DATE: 4th November, 2020.**

ORDER:

Post the matter on 6/11/2020.

2. In the meanwhile, the applicants undertake to inform the learned Additional Government Advocate.

DAMA SESHADRI NAIDU, J.

AP/-